

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 02.05.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDENT ADVOCATE'S</i>
1	Shri Manak lal Chandak, Advocate	D.B.Civil Misc.Appeal No.2060/2015, Smt. Sharda Sharma V/s Mahendra Sharma	Mr.Bastichand	Mr.Vineet Jain
2	Shri Om Prakash Joshi , Advocate	S.B.Civil Misc.Appeal No.5035/2011, Pema Ram V/s Smt.Pappu Devei	Mr.V.R. Choudhary	Mr.Jitendra Ojah
3	Dr.Pramila Acharya , Advocate	S.B.Civil Misc.Appeal No.918/2010, Vijay kumar V/s Smt. Neelam Rani	Mr.G.J.Gupta	Mr.L.K.Ramdhari
4	Dr.Manjula Choudhary, Advocate	S.B.Civil Misc.Appeal 790/2009, Sanjay Singh Dehta V/s Smt. Sanjeev Dehta	Dr.Sachin Acharya	Mr.Manish Sisodia
5	Shri Muli Dhar Vaishnav, Retd; D.J. Advocate	S.B.Civil Misc. Appeal 4964/2011, Anita Sharmav/s Dinesh Sharma	Mr.Vikas Bijarnia	Mr.Shambhoo Singh
6	Smt.Meena Kotharim, Advocate	S.B.civil Misc.Appeal No.777/2009, Bhabuta Ram V/s G.D.Sexena & Ors.	Mr.Narendra Thanvi	Mr.Prabhat Ojha Mr.S.G.Oja (R-2)
7	Smt.Meena Kotharim, Advocate	S.B.Civil Writ Pet.No. 755/2014, Ram Chandra V/s Appealant Rent Tribunal & Ors.	Mr.Rajesh Choudhary	Mr.Arjun Purohit
8	Smt.Meena Kotharim, Advocate	S.B.Civil First.Appeal No.417/2005, Bhawar Kanwar v/s Vijay Singh	Mr.Anil Vyas	Mr.Alkesh Agarwal
9	Smt.Meena Kotharim, Advocate	D.B.Civil Misc.Appeal No.2069/2015, & 2072/2015, Smt.Usha Tripathi /2012, Shankar Prasad	Mr.Abdul Aziz Khan	Mr.Virendra Kumar Sharma
10	Smt.Meena Kotharim, Advocate	S.B.Civil Misc.appeal No.427/2009, Anil Kumar V/s Smt.Suman	Mr.Himanshu Maheshwari	Mr.Sunil Bissa
11	Shri B.S.Sandhu, Advocate	S.B.Civil Misc.appeal No.642/2012, Gurucharan Singh V/s Smt.Kulvindra kaur	Mr.Trilok Joshi	Mr.Jitendra Ojha

**CAUSE LIST 03.05.2016**

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1	Smt.Pramila Acharya,Advocate	S.B.Civil Misc Tr.Pet.36/2016,Smt. Neetu singh V/s Rohit Rajawat	Mr.Om Rajpurohit	Mr.....
2	Shri Haresh Purohit,Advocate	S.B.Civil Misc Appeal No.1239/2010,Udai Ram V/s Rami	MR.R.K.Charan	Mr..S.S.Shaktawat
3	Shri Aksay Dave ,Advocate	S.B.Civil First Appeal No.21/2016, Sohan lal & ors v/s Kailash Chandra	Mr.Sandeep Sarupira	Dr.Sachin Acharya
4	Shri Dhanpat Choudhay , Advocate	S.B.Civil Misc Appeal No.49/2016,Smt. Manisha V/s Mukesh	Mr.Farzand Ali	Mr.....
5	Shri Mali Ram Pareek , Advocate	S.B.CivilMisc (Arbitration) Application No.48/2014,Mis.S.R.D istrbutorsV/sMis Yesh Deistributors	Mr.Rahul Sharma	Mr.Sanjeev Johari

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण ,  
 जोधपुर ✓